

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4155

ANSWERED ON:02.05.2012

RESERVATION IN UNAIDED EDUCATIONAL INSTITUTIONS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has made a provision for reservation for Other Backward Classes (OBC) in the higher educational institutions not receiving any aid from the Union or State Government;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether there is any provision for taking action against such institutions by the Union Government if the institution do not provide the reservation to OBC category;
- (e) if so, the details thereof;
- (f) the reaction of the Government to the functioning of the machinery engaged in implementation of the said provision; and
- (g) the action taken under these provisions during the last three years?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c): Reservation in admission to Scheduled Castes, Scheduled Tribes and Other Backward Classes (non-creamy layer) in higher educational institutions is applicable only to Central Educational Institutions which are public funded institutions, as per provisions of Central Educational Institutions (Reservation in Admission) Act, 2006. There is no law providing for reservations in purely private funded educational institutions as of now.

(d) to (g): Do not arise.